

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st APRIL, 2024, 12:00 P.M.

**IA (IBC)/2/GB/2022
In
CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Vishal Ghisulal Jain, RP Vs Ananta Charan Nayak, 2. Umesh Senapati. 3. Biswajit Nayak, 4. Renu Devi Nayak, 5. Suhasini Nayak & 6. M/s Kumar Roybarman Prasanta & Associates.
Under Section	U/s 19(2), R/w Section 70 of IBC, 2016, Regulation 30 of IBBI, 2016 & Rule 11 of NCLT Rules 2016.

For Petitioner (s) :
For Respondent (s) :
Liquidator : Ms. Sudha Sarma, CS

ORDER

Ld. Liquidator Ms. Sudha Sarma is present in person. No appearance for the erstwhile RP or other Respondents. Ld. Liquidator reiterates that she is not getting the desired co-operation from the erstwhile RP in order to proceed with the Liquidation Process.

List it before the Regular Bench on **12.04.2024**.

Erstwhile RP to be present on the aforesaid date. Registry to communicate this Order to the erstwhile RP as well for necessary compliance.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**P Mohan Raj
Member (Judicial)**

(Shubham)